

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

No. (CAA)-107(PB)/2017

SECTION: UNDER SECTIONS 230 -232 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

Nelson Planning And Design Pvt. Ltd.
With Nucbe Planning and Design Pvt. Ltd.

..... ..Petitioner

V/s

.....Respondent

Coram:

Order delivered on 11.08.2017


R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner : -

For the Respondent : -

ORDER

Due to paucity of time arising out of the Special Bench sitting, the matter was not able to be taken up. The matter is posted for hearing on 16.8.2017.


(R.VARADHARAJAN)
MEMBER (JUDICIAL)